

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 114  
(IB)-1464(PB)/2018

**IN THE MATTER OF:**

a'XYKno Capital Services Pvt Ltd	...	Applicant/Petitioner
Vs		
Rattan India Power Ltd.	...	Respondent

**Order under Section 9 of Insolvency & Bankruptcy Code, 2016.**

**Order delivered on 04.01.2021.**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	: Mr. Nikhil Nayyar, Sr. Adv. with Mr. Vikram Hegde, Mr. Shantanu Lakhotia, Mr. Naveen Hegde, Advs.
For the Respondent	: Mr. Karan Batura, Adv.
for Income Tax	: Ms. Lakshmi Gurung and Adeeba Mujahid, Sr & Jr Standing Counsel with Ankit Singh, Adv.

**ORDER**

For having the Corporate Debtor counsel has stated that the arguing counsel has some medical issues, at his request, list the matter for hearing on **19.01.2021**.

Sd-

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

Sd-

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**